

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101

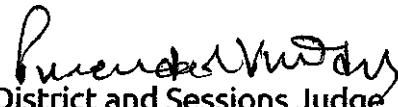
No.D&SJ/KLU/E/Covid-19/(347)/2020-
Dated Kullu, the 17th April, 2020

"OFFICE ORDER"

Whereas as per Order No.HHC/RC/C-19/2020- 10, dated 16.04.2020, of the Registry of Hon'ble High Court of Himachal Pradesh, Shimla, all the Subordinate Courts shall function by entertaining only urgent matters filed through e-mail, with skeletal/ minimal staff by maintaining social distancing.


2. Therefore, the e-mail addresses in respect of this Civil and Sessions Division, for such filing are hereby notified as under for information of all concerned :-

Sr. No.	Name of Court Establishment	E-mail ID
1.	District and Sessions Judge, Kullu	djfilinkullu@gmail.com
2.	Senior Civil Judge-cum-CJM, Kullu	cjmfilingkullu@gmail.com
3.	Civil Judge-cum-JMIC, Manali	jmifilingmanali@gmail.com
4.	Civil Judge-cum-JMIC, Banjar	civiljudgebanjar@gmail.com


District and Sessions Judge
Kullu, H.P.

Endst. No.D&SJ/KLU/E/Covid-19/(347)/2020-²⁰⁴³⁴⁰²⁰⁵⁴ Dated:- 17.04.2020
Copy forwarded for information and necessary action to:-

1. The Superintendent of Police, Kullu/ Lahaul-Spiti at Kullu.
2. All the Judicial Officers, in this Civil and Sessions Division; *alongwith photo copy of Registry letter under reference.*
3. The District Attorney, Kullu/ ADA, Manali/ Banjar, District Kullu.
4. The President, Bar Associations, Kullu/ Manali/ Banjar, District Kullu.
5. The Reader Grade-I, Ahlmads and Technical Staff, of this office.
6. System Officer of this office with direction to upload the same on the website of this Division for wide publicity.
7. Notice Board of this office.
8. Guard file.


District and Sessions Judge
Kullu, H.P.